

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

23. I.A. 3616/2022	I.A. 3450/2022	I.A. 2783/2022
I.A. 2540/2022	I.A. 2185/2022	I.A. 1855/2022
I.A. 1850/2022	I.A. 1816/2022	I.A. 1695/2022
I.A. 1578/2022	I.A. 1314/2022	I.A. 708/2022
I.A. 2687/2021	I.A. 2654/2021	I.A. 1749/2021
	I.A. 799/2020	I.A. 795/2020

In

C.P.(IB)-2640(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Rattan India Finance Pvt Ltd

V/s.

Cox & Kings Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
16.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)